# Government of INDIA Ministry of Minority Affairs Rajya Sabha Unstarred Q.No. 124 To be answered on 11.12.2018

# **Hamari Dharohar Scheme**

### 124. Shri Tiruchi Siva

Will the Minister of MINORITY AFFAIRS be pleased to state:

- a) Whether Government has taken any action to ensure implementation of Hamari Dharohar scheme to preserve rich heritage of minority communities.
- b) If so, the details of the funds allocated and utilised in Tamil Nadu; and
- c) Whether Government has set up any mechanism to monitor the utilization of these funds by the Government and if so, details thereof?

# **Answer**

# Minister of Minority Affairs (Shri Mukhtar Abbas Naqvi)

- a) Yes, Sir.
- b) No eligible proposal has been received from the state of Tamil Nadu under the Hamari Dharohar scheme, hence no fund has been allocated.
- c) To monitor the utilization of funds by State Government or by the PIA, the scheme guidelines stipulate the following monitoring mechanism:-
  - (i) Monitoring is a continuous measurement of progress while the project is on-going which involves checking and measuring progress, analyzing the situation and reacting to new events, opportunities, and issues.
  - (ii) Concurrent monitoring and random checking may be done by team of Ministry of Minority Affairs/ State Govt./ any other inspection authority, authorized by the Ministry.
  - (iii) Ministry's officials may also monitor the projects. The information gathered from this will be fed into the decision making process for release of funds and sanctions of project proposals.
  - (iv) 5% of the total cost will be spent on professional services for Administration and Management of the scheme including consultations, Monitoring and Evaluation. For administration and management, a Project Management Unit (PMU) will be established with contractual outsourced staff as per need. For engaging contractual staff, relevant GFRs will be followed. The expenses would be borne out of 5% budget set aside for Administration and Management of the scheme.